
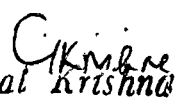


In The Central Administrative Tribunal, Jaipur Bench, Jaipur

~~C.A.T.A.~~MP, No. 312 /1993 (in OA. 165/93)

Mohd. Shabbiruddin Khan Versus U.O. & Ors

Date of Order	Orders
	<p>This is an M.P. (in OA No. 165/93 - in due course) for early hearing & disposal of the OA. It is in order.</p> <p style="text-align: right;">25/5</p> <p>So (T)</p>
<p>28/5</p>	<p>25.5.93</p> <p>Mr. Ashok Gour - Counsel for the applicant</p> <p>Register & Put up in Court for admission on 25.5.93 along with OA 165/93</p> <p style="text-align: center;">  REGISTRAR C.A.T., JAIPUR </p>
<p>28.5.93</p> <p>Copy sent to the appt @ 28/5 resp no 2 on vide 4254e 4255 date 23-6-93</p>	<p>Mr. Ashok Gour - Counsel for the applicant.</p> <p>This is an M.P. seeking early hearing of AO. 165/93, which has been listed to be heard in due course. In view of the circumstances stated before us by the learned counsel for the applicant, case be filed for direction on 11.8.93. M.P. stands disposed of accordingly.</p> <p style="text-align: center;">  Gopal Krishna Member (Judg) </p> <p style="text-align: center;"> (Y) Administrative Member </p>